Annexure-6

Name of the corporate debtor: Maurya Printers Private Limited; Date of commencement of CIRP: 03-11-2025; List of creditors as on: 06.12.2025

List of operational creditors (Employees) (Amount in₹)

				Details	of claim received	Details of claim admitted								
Sl. No.	Name of authorised representative, if any	Name of employee	Identificati on No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whethe r related party?	% of voting share in CoC, if applicable	Amount of conting ent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verificatio n	Amount of claim not admitted	Remarks, if any
1	NA	Amit Kumar	NA	17.11.2025			Operational creditor	-	-	-	-	-	₹ -	-
2	NA	Ashutosh	NA NA	17.11.2025			Operational creditor	-	-	-	-	-	₹ -	-
3	NA	Anju Chander Bhan	NA	17.11.2025 17.11.2025			Operational creditor	-	-	-	-	-		
4	NA	Morya Dhananjay	NA	17.11.2025	ŕ	· ·	Operational creditor	-	-	-	-	-	₹ -	
5	NA	Paswan	NA		, i	,	Operational creditor	-	-	-	-	-	₹ -	
6	NA	Harvir Singh	NA	17.11.2025	₹ 80,751.00	₹ 20,174.00	Operational creditor	-	-	-	-	-	₹ 60,577.00	Amount of gratuity not admitted
7	NA	Jogesh	NA	17.11.2025			Operational creditor	-	-	-	-	-	₹ -	
8	NA	Lalit	NA	17.11.2025			Operational creditor	-	-	-	-	-	₹ -	
9	NA	MD. Shakil	NA	17.11.2025	₹ 84,030.00	₹ 19,992.00	Operational creditor	-	-	-	-	-	₹ 64,038.00	Amount of gratuity not admitted
10	NA	Nitish Kumar Giri	NA	17.11.2025	₹ 13,514.00	₹ 13,514.00	Operational creditor	-	-	-	-	-	₹ -	
11	NA	Roop Chand	NA	17.11.2025			Operational creditor	-	-	-	-	-	₹ -	
12	NA	Raja Ram Prasad	NA	17.11.2025	₹ 184,801.00	₹ 40,426.00	Operational creditor	-	-	-	-	-	₹ 144,375.00	Amount of gratuity not admitted
13	NA	Shivam Bhardwaj	NA	17.11.2025	₹ 77,000.00	₹ 77,000.00	Operational creditor	-	1	-	1	-	₹ -	
14	NA	Sikander Verma	NA	17.11.2025	₹ 30,250.00		Operational creditor	-	-	-	-	-	₹ -	
15	NA	Sonu	NA	17.11.2025			Operational creditor	-	-	-	-	-	₹ -	
16	NA	Sunder Singh	NA	17.11.2025			Operational creditor	-	-	-	-	-	₹ -	
17	NA	Srikant	NA	17.11.2025	₹ 63,582.00	₹ 21,178.00	Operational creditor	-	-	-	-	-	₹ 42,404.00	Amount of gratuity not admitted
18	NA	Shivlal Mandal	NA	17.11.2025			Operational creditor	-	-	-	-	-	₹ -	
19	NA	Shivani	NA	17.11.2025			Operational creditor	-	-	-	-	-	₹ -	
20	NA	Subhash Chand Gupta	NA	17.11.2025	, i	· ·	Operational creditor	-	-	-	-	-	₹ -	
21	NA	Vinod Kumar Mourya	NA	17.11.2025	ŕ	, and the second	Operational creditor	-	-	-	-	-	₹ -	
22	NA	Vicky	NA	17.11.2025			Operational creditor	-	-	-	-	-	₹ -	
23	NA NA	Vinod Kumar Vikram Kumar	NA NA	17.11.2025			Operational creditor Operational creditor	-	-	-	, ,	-	₹ -	
25	NA NA	Vinay Kumar	NA NA	17.11.2025			Operational creditor	_		-	-	_	₹ 42.404.00	Amount of gratuity
26	NA	Vivek Kumar	NA	17.11.2025	₹ 63,418.00	₹ 20,149.00	Operational creditor	-	-	-	-	-	₹ 43,269.00	not admitted Amount of gratuity not admitted
27	NA	Vinay Sharma	NA	17.11.2025	₹ 74,039.00	₹ 21,597.00	Operational creditor	-	-	-	-	-	₹ 52,442.00	Amount of gratuity not admitted
28	NA	Ratna Maurya	NA	17.11.2025	/	₹ 55,000.00	Operational creditor	yes					₹ -	
			Total		₹ 1,251,765.00	₹ 802,256.00		-	-	-	-	₹ -	₹ 449,509.00	-

Notes to list of creditors

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, induding the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

- 2. Claims have been provisionally admitted by IRP I RP on the basis of records / documents submitted by the creditors, as the updated books of accounts of the Corporate
- 3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information I evidence I clarification which may be re
- 4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the daims under further verification.